

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

18/02/2020

O.A./260/548/2019

M.A./260/622/2019

PRAFULLA
-V/S-
M/O RAILWAYS

ITEM NO:3

FOR APPLICANTS(S) Adv. : Mr. N. R. Routray

FOR RESPONDENTS(S) Adv.: Mr. N. K. Singh

Notes of The Registry	Order of The Tribunal
	<p>It is submitted by the Learned counsel for the respondents that he has filed counter stating that the relief sought for by the applicant has already been allowed by the respondents. Learned counsel for the applicant also agrees to that and he doesn't want to press the OA.</p> <p>Accordingly the OA is being disposed of for being infructuous.</p> <p>(GOKUL CHANDRA PATI MEMBER (A)</p> <p>sadish</p>